Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

PUBLIC NOTICE NO. 11 /2015-2020
NEW DELHI, DATED THE 15th July, 2021


In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby authorizes the following agency to issue Certificate of Origin (Non Preferential):

M/s. Oriental Chamber of Commerce and Industry,
Plot No. 11, above Kotak Mahindra Bank, Indira Nagar
Mandideep- 462046, Dist. Raisen
Tel. no.: 9827622438, 9893981916
E-mail : occimd@gmail.com

2. Accordingly, name of the above agency is added at Serial No.07 (Madhya Pradesh/ Chhatisgarh) of Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayat Niryat Forms of FTP (2015-2020).


(Amit Yadav)
Director General of Foreign Trade & Ex-officio Addl. Secretary to the Government of India
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